

**CONSUMER PROTECTION ASSOCIATION
HIMMATNAGAR
DIST. : SABARKANTHA
GUJARAT**



**COMMENTS
ON
TELECOMMUNICATION CONSUMERS EDUCATION AND PROTECTION
FUND (FOURTH AMMENDMENT) REGULATION, 2018**

Hon. Sir,

At the outset, we thanks, the Hon'ble Authority for providing us with an opportunity to submit our views on this Draft.

The institutionalized mechanism for utilizing the fund for activities aimed for promotion of telecommunication consumers' education and protection is highly effective. After the involvement of the Regional office TRAI - Jaipur in awareness programs, by organizing Consumer Outreach programs, the credibility and quality of the awareness is increased. Apart from this, more and more consumers are knowing their rights in telecommunication, about TRAI and their functions as our country is the largest as far as teledensity is concern and the number of illiterates using mobile is far more than the literates.

This fund is also a way to prevent the avoidable events of excess charging of rates by service providers and then having to refund it at a later date following the intervention of the authority.

For fruitful utilization of TCEPF and smooth functioning of the CUTCEF committee, we strongly support all the changes mentioned in this Draft.

Thanks again.

Yours faithfully,

(Dr. Kashyapnath)
President